

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A.No. 1462/88

Date of decision: 8.10.93.

Dr.(Mrs.) Usha Sharma

...Applicant

VERSUS

E.S.I. Corporation
through
Director (Medical) Delhi,
Basai Dara Pur, Ring Road,
NEW DELHI.

...Respondent

CORAM:

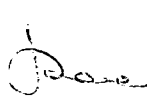
HON'BLE MR. J.P.SHARMA, MEMBER(J).
HON'BLE MR. B.K.SINGH, MEMBER(A).

ORDER (ORAL)

None for the applicant and the respondent.

The application is dismissed in default.


(B.K.SINGH)
MEMBER(A)


(J.P.SHARMA)
MEMBER(J)

'PKK'
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